

CENTRAL ADMINISTRATIVE TRIBUNAL
AHMEDABAD BENCH

R.A.NO. 20 of 1994 in
O.A. NO. 740 of 1992.

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DATE OF DECISION 09.5.1994

Shri Chinubhai H. Patel **Petitioner**

Shri G.R. Malhotra **Advocate for the Petitioner (s)**

Versus

Union of India and ors. **Respondent**

Shri Akil Kureshi **Advocate for the Respondent (s)**

CORAM

The Hon'ble Mr. N.B. Patel : Vice Chairman

The Hon'ble Mr. K. Ramamoorthy : Member (A)

JUDGMENT

1. Whether Reporters of Local papers may be allowed to see the Judgment ?
2. To be referred to the Reporter or not ?
3. Whether their Lordships wish to see the fair copy of the Judgment ?
4. Whether it needs to be circulated to other Benches of the Tribunal ?

No

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Shri Chinubhai H.Patel,
Retired Station Superintendent,
29, Prabhu Park,
Near Bethak, Naroda,
Ahmedabad - 382 325.

....Applicant
(Original)

(Advocate : Mr.G.R.Malhotra)

Versus

1. Union of India through
it's General Manager,
Western Railway,
HQ Office,
Churchgate,
Bombay - 20.

2. Divisional Rly. Manager,
Western Railway,
Kothi Compound,
Rajkot.

...Respondents.

(Advocate : Mr.Anil S.Kothari)

Decision by Circulation.

O R D E R

R.A.NO. 20 OF 1994 in

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Date : 09.5.1994.

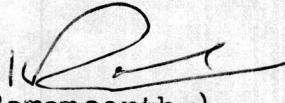
Per : Hon'ble Mr.N.B.Patel : Vice Chairman

We find that there is no error, much less any error apparent on the face of the record, in summarily rejecting O.A./740/93 and that there is no ground to review our order. The punishment of censure which was awarded by order dated 20.09.1984 was never challenged by the applicant and he now comes up with a new contention in that connection that the said order of punishment was not communicated to him while he was in service. This new contention cannot be allowed to be

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taken up in the Review Application. That punishment being there, we have rightly held that it indicated that the applicant was, in some way, held responsible for the accident and his record cannot be said to be an accident-free record. The applicant's contention that his grade may be 'Good' or 'Out-standing' is also inferential and cannot be entertained at this stage.

Review Application is, therefore, rejected.


(K.Ramamoorthy)
Member (A)


(N.B.Patel)
Vice Chairman

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